NATIONAL COMPANY LAW TRIBUNAL **CHENNAI BENCH CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 24/10/2016 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

COMPANY APPLICATION NO.

PETITION NUMBER

: TCP/38/2016

NAME OF THE PETITIONER(S)

: N. Thirumurthy & another

Associates

NAME OF THE RESPONDENT(S) : SREE LAKSHMIRAM BRIGHT BARS PVT LTD & 6

Ors

UNDER SECTION

: 397/398

S.No.	Name (in Capital)	Represented by	Signature
1.	SR: VARSHUNI For V. Habech + Associates	Coursel for Petitioner	Si Vantini
	B. DESIKAN Aiki My Leany	RI-RS	Den'hon.B.

ORDER

Counsel for both the parties are present. Counsel for respondent reported that the mediation and efforts for the settlement have failed and hence ready for submitting final arguments. He also submitted that the matter pending before the High Court of Madras is independent and it has no bearing on this and also on connected matter. Put up on <u>09.12.2016 at 10.30 A.M.</u>

(Ch. Md. Sharief **Tariq**)

Member (Judicial)

(K.Anantha Padmanabha Swamy) Member (Judicial)